



No.HCRB 12/2022

**High Court of Karnataka,
Bengaluru,
Dated: 10th January, 2024**

INTIMATION FOR INTERVIEW

Subject: List of candidates who are eligible for Interview for direct recruitment of 1 (one) post of *Cable Operator (Group-D)* on the Establishment of High Court of Karnataka.

Ref: Notification No. HCRB 12/2022 dated 16.06.2023

With reference to applications invited for recruitment to the post of Cable Operator [Group-D] on the Establishment of High Court of Karnataka as called vide Notification **No. HCRB 12/2022 dated 16.06.2023**, the applicants whose list is annexed hereto are eligible to appear for **document verification/Interview** which is scheduled to be held from **9.00 a.m., on Monday, the 29th January, 2024 at Principal Bench of High Court of Karnataka, Bengaluru.**

The candidates are required to download the Interview intimation from the link to be provided in due course.

Further, the candidates shall produce the following original certificates / documents for verification without fail and submit one set of self attested copies of the same.

1. Interview intimation letter downloaded from the link provided,
2. Aadhaar Card / Voter ID,
3. S.S.L.C. or Equivalent Marks card,
4. ITI Marks Card/Certificate,
5. CCNA/CCNP Certificates, if any,
6. Relevant Experience Certificate as notified in Notification No. HCRB 12/2022 dated 16.06.2023,
7. Caste and Income Certificate, if any,



8. Three character certificates i.e.,
- a) One from the Head of the Institution from where the ITI course completed with study details
and
 - b) Two certificates of recent origin from respectable persons in the society who are well acquainted with the candidate but not being relative of the candidate.

Note: 1. **The candidates are instructed to produce all relevant Original Certificates and submit one set of self attested copies on the date of Interview without fail.**

2. All relevant certificates must have been obtained prior to the last date of submission of online application.
3. The candidates are **instructed to report at 9.00 a.m., on 29.01.2024** at Court Hall No.36, Ground Floor of High Court of Karnataka, Bengaluru by entering the High Court premises from Gate No.3, Near High Court Security Office.
4. The document verification of the candidates will be done in Morning session and Interview will be held in afternoon session.

BY ORDER,

**Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL**

Contd.....

**ANNEXURE**

Sl. No.	Application No.	Name of the Candidate Sriyuth
1	HCK2327GDC000006	JAYARAM B V
2	HCK2327GDC000007	JEEVAN D J
3	HCK2327GDC000011	CHETANKUMAR BOMBRI
4	HCK2327GDC000014	SUNIL M HOTTIMUDAKANNANAVAR
5	HCK2327GDC000017	SATISHKUMAR JALAKOTI
6	HCK2327GDC000027	YUVARAJ N
7	HCK2327GDC000030	JAHEEDMIYYAN
8	HCK2327GDC000031	VINAY Y S
9	HCK2327GDC000033	ANIL SHANKARAPPA GUDDAD
10	HCK2327GDC000034	ARASAPPA J
11	HCK2327GDC000035	VIJAYAKUMAR S
12	HCK2327GDC000041	KRISHNA RAMACHANDRARAO POTDAR
13	HCK2327GDC000042	SANNAGADILINGAPPA BAGALI
14	HCK2327GDC000044	SANGAPPA
15	HCK2327GDC000045	THIPPESHA G B
16	HCK2327GDC000046	RUDRAMUNI
17	HCK2327GDC000053	ABDULRAZAKA
18	HCK2327GDC000054	SACHIN NANDYAL
19	HCK2327GDC000056	BASAVARAJ H BIRADAR
20	HCK2327GDC000058	SANTOSH SHRISHAILAPPA GONDI
21	HCK2327GDC000059	MANJUNATH K
22	HCK2327GDC000062	HEMANTHA L HOLAGUNDI
23	HCK2327GDC000066	RAKSHITHNARAYAN L



Sl. No.	Application No.	Name of the Candidate Sriyuth
24	HCK2327GDC000067	SHOUKATALI BAGWAN
25	HCK2327GDC000071	DARSHAN S R
26	HCK2327GDC000072	YAMANOORI BASARAKATTI
27	HCK2327GDC000073	GANGAPPA JAGLAR
28	HCK2327GDC000074	RAJU
29	HCK2327GDC000077	VIJAYKUMAR
30	HCK2327GDC000079	CHANDRASHEKARA T
31	HCK2327GDC000080	MANJUNATHA C
32	HCK2327GDC000081	KARTIK
33	HCK2327GDC000082	SHRIDHAR S BANKAPUR

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL